

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**



COURT NO. : 1

08.01.2021

M.A./350/565/2018

O.A./350/516/2018

C.P.C/350/70/2018

(MODIFICATION OF ORDER)

ITEM NO:24

FOR APPLICANTS(S) Adv. :

EASTERN RAILWAY,

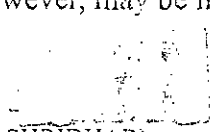
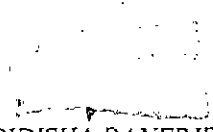
-V/S-

DEBASIS BAG

Mr. K.Sarkar

FOR RESPONDENTS(S) Adv.:

Mr. N.Roy

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for both the parties:-</p> <p>By filing this present M.A., the respondents in the O.A., have sought for modification of the order to the effect that the direction given in Paragraph 7 of the order to General Manager, Eastern Railway be modified to CLW.</p> <p>We find that a direction has been given to General Manager, Eastern Railways, Kolkata or to any other competent authority. If the respondents are of the opinion that CLW is the competent authority, let the order be issued by CLW.</p> <p>M.A. is disposed of accordingly.</p> <p>CPC, however, may be listed on 09.04.2021.</p> <div style="display: flex; justify-content: space-between;"><div style="text-align: center;"> ( TARUN SHRIDHAR ) MEMBER(A)</div><div style="text-align: center;"> ( BIDISHA BANERJEE ) MEMBER (J)</div></div> <p>RK</p>